### Irregular Supply of Cooking Gas in Orissa

6434. DR. KRUPASINDHU BHOI: Will the Minister of PETROLEUM be pleased to state:

- (a) whether it is a fact that the present supply of cooking gas from Duliajan by Hindustan Petroleum to Orissa is not regular and the allocation lapses most of the times;
  - (b) if so, the reasons therefor; and
- (c) the steps proposed to be taken to ensure timely supply of cooking gas in Orissa?

THE MINISTER OF STATE OF THE PETROLEUM (SHRI MINISTRY OF NAWAL KISHORE SHARMA): (a) to (c). The supply of LPG in bulk to Hindustan Petroleum Corporation Limited's bottling plant at Cuttack in Orissa is mainly their Refinery at Visakh. In the past there have been occasional shipments of bulk LPG from Duliajan to meet shortfall in product availability at Vizag. There is no regular allocation of bulk LPG to Cuttack from Duliajan. Supplies to the Cuttack bottling plant are currently regular and the consumer demand is being met.

# Postal and Telephone Facilities in Tribal Areas

6435. SHRI GIRIDHAR GOMANGO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether his Ministry has identified the tribal areas which are backward in Postal and Telecommunications:
- (b) if so, the names of such districts and areas, Circle-wise;
- (c) the progress made during the Sixth Plan by the Circles to provide Postal and

Telephone facilities in tribal areas, Circlewise;

- (d) whether funds had been earmarked by his Ministry for tribal areas for Postal and Telecommunications and released to the Circles to spend the same in these areas only during the Sixth Plan;
- (e) if so, whether the same procedure is going to be adopted during the Seventh Plan also; and

### (f) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. The tribal areas are identified by the Ministry of Home Affairs.

- (b) Schedule of tribal areas in the country are given in Statement-I attached.
- (c) Post Offices opened in the tribal areas Circle-wise during the Sixth Five Year Plan are shown in Statement-II attached. Achievements likely to be made in 6th Plan for telecom services are as under:

1.	Switching Equipment Capacity	32,000
2.	Telephone Exchange	381
3.	STD Routs (Pt. to Pt.)	12
4.	UHF Schemes	1,017
5.	Long Distance PCOs	1,677
6.	Telex Capacity	220

- (d) Yes, Sir. Separate targets are fixed and achieved subject to availability of adequate funds.
  - (e) Yes, Sir.
  - (f) Does not arise.

#### Statement-I

#### Tribal Areas in India

Name of State/ Union Territory

119

Arunachal Pradesh Dadra and Nagar Haveli Lakshadweep Nagaland Meghalaya Mizoram

Whole of the State/U.T.

Andhra Pradesh

Villages/blocks notified as tribal in the districts of Adilabad, Warangal, Khammam, West Godavari, East Godawari, Vishakhatnam, Vizianagaram and Srikakulam.

Written Answers

Assam

Gram Panchayats notified as tribal in the districts of Goalpara, Kamrup, Nowgong, Darrang, Tezpur, Sibsagar, Dibrugarh, Lakhimpur and Cachar.

Bihar

Ranchi and Singhbhum districts and sub-divisions notified as tribal in Palamau and Santhal Pargana.

Gujarat

Dangs, district and talukas notified as tribal in the districts of Surat, Bharuch, Valsad, Panchmahals, Vadodara and Sabarkant.

Himachal Pradesh

Kinnaur and Lahaul & Spiti districts and tehsils/ sub-tehsils notified as tribal in Chamba District.

Karnataka

Parts of talukas notified as tribal in the districts South Kanara, Coorg, Mysore, chickamangalur and Belgaum.

Kerala

Forest ranges notified as tribal in the districts of Cannanore, Kozhikode, Malapuram Palghat, Idikki, Quilon and Trivandram.

Madhaya Pradesh

Jhabua, Mandla, Surguja and Bastar districts and Tehsils/blocks/villages notified as tribal in the districts of Dhar, Kargoan, Khandwa, Ratlam Betul, Seoni, Balaghat, Hoshangabad Shahdol, Siddi, Raigarh Bilaspur, Durg, Rajnandgaon, Raipur Morena and Chhindwara.

Maharashtra

Tehils/blocks notified as tribal in the districts of Thana, Nasik, Dhule, Jalgaon, Ahmednagar, Pune. Nanded. Amravati, Yavatmal and Chandrapur.

Manipur

North Manipur, West Manipur, South Manipur, East Manipur and Tengnonpal districts.

Orissa	Mayurbhanj, Sundergarh, Koraput districts and blocks/tehsils notified as tribal in the districts of Sambalpur, Keonjhar, Boudhkhondwals, Ganjam, Kalahandi and Balasore.
Rajasthan	Banswara and Dungarpur districts and tehsils notified as tribal in the districts of Udaipur Chittorgarh and Sirohi.
Tamil Nadu	Tribal development blocks/tribal pockets in the districts of Salem, South Arcot, North Arcot, Tiruchirapalli and Dharamapuri.
Tripura	Parts of sub-divisions notified as tribal in North Tripura, West Tripura and South Tripura.
Uttar Pradesh	Villages/blocks notified as tribal in the districts of Lakhimpur Kheri and Gonda.
West Bengal	Blocks/parts of blocks notified as tribal in the districts of Purulia, Bankura, Jalpaiguri, Birbhum, Malda, Darjeeling, West Dinajpur, Midnapore, Murushidabad, Burdwan, 24 Parganas and Hoogly.
Andaman and Nicobar	Nicobar districts.
Islands	
Goa, Daman and Diu	Daman.

### Statement-II

No. of Post Offices opened in Tribal areas during the VI Five Year Plan.

1.	Andhara Pradesh	135
2.	Bihar	170
3.	Delhi	
4.	Gujarat	97
5.	J & K	_
6.	Karnataka	32
7.	Kerala	15
8.	Madhaya Pradesh	254
9.	Maharashtra	97
10.	North East	299
11.	North West	31
12.	Orissa	220
13.	Rajasthan	91
14.	Tamil Nadu	26
15.	Uttar Pradesh	21
16.	West Bengal	82
		1570

# Selection Grade for Delhi Cantonment Board Employees

6436. SHRIMATI N. P. JHANSI LAKSHMI: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Delhi Cantonment Board employees have been representing for the sanction of selection grade at par with those of Delhi Administration;
- (b) whether Government have recommended their case to the Delhi Administration for its approval;
- (c) if so, the reaction of Delhi Administration in this behalf; and
- (d) whether Government propose to ask the Delhi Administration to expedite the disposal of the case?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO): (a) Yes, Sir.

(b) to (d). Orders pertaining to service conditions of the Cantonment Board em-